

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 136
(IB)-191(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.
.... Applicant/petitioner

v.
Sameeksha Estate Pvt. Ltd.
.... Respondent

Under Section 7 of IBC.

Order delivered on 15.11.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SAROJ RAJWARE,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

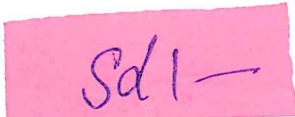
Ms. Manisha Chaudhary, Ms. Deepti
Bhardwaj, Mr. Atul Sharma,
Mr. Vikram Babber, Mr. Shashank
Lal, Mr. Aditya Vashisit, Advs.

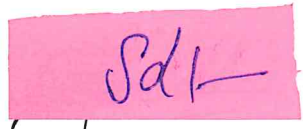
For the respondent
For the RP

Mr. Sumant Batra, Mr. Akshit Kapur,
Ms. Kiran Sharma, Advs.

ORDER

List before the Hon'ble Principal Bench on 21.11.2019.


(SAROJ RAJWARE)
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Aarti Makker
15.11.2019